

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. I.A. 1697/2021

In

C.P.(IB)-1487/MB/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.04.2024**

NAME OF THE PARTIES: ICICI Bank Ltd

V/s.

Western India Shipyard Ltd.

Appearance

For Applicant : Adv. Mitali Bhatt i/b. AKR Legal

For Respondent : Adv. Ravi Rattesar

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 1697/2021

This matter is listed for submitting written submissions.

Written submission has been tendered by both the parties in the court. **Order is reserved.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)